

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

103

CP (IB) No. 691/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

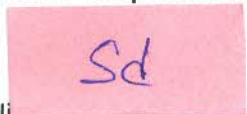
Name of the Company	Usha Martin Ltd -Vs- Crystal Cable Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Neelina Chatterjee Adv. for the  
Operational Creditor nechatteye

**ORDER**

Ld. Counsel for Operational Creditor is present.

Ld. Counsel for Operational Creditor submits that the matter was settled out of the Tribunal and sought permission to withdraw. Permission is granted. Disposed off as withdrawn.

  
(Jinan K.R.)  
Member (J)